

PATNA HIGH COURT, PATNA

NOTIFICATION

The 23rd September, 2019.

No. 318 A : As per Resolution no. 7217 dated 05.07.2010 of the Finance Department, Government of Bihar, Patna in respect of pay revision of the Officers of Bihar Judicial Service and the State Government order dated 17.09.2018 issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Super time Scale of Pay in the category of District Judges, the following District and Sessions Judge ranked officers, who are already in Selection Grade Scale, are now granted Super Time Scale of pay of Rs. 70,290-76,450 with effect from the dates mentioned against their respective name, in column no.3.

Sl. No.	Name of the officers with designation	Date of Promotion in Super Time Scale of Pay.
1.	2.	3.
1.	Sri Bajrangi Saran, District and Sessions Judge Sitamarhi.	20.07.2019
2.	Sri Ajay Nath Jha, District and Sessions Judge, Saharsa (since retired)	25.07.2019

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 77150 - 77164 / Dated, Patna the 23rd September, 2019.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar I.T. cum C.P.C., Patna High Court, Patna / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Sri Bajrangi Saran, District and Sessions Judge, Sitamarhi / Sri Ajay Nath

Jha, Retired District and Sessions Judge, Saharsa, Flat No. 403, Majestic Triveni Apartment, Vijay Nagar, Rukanpura, Beli Road, Patna (Bihar)- 800014 / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Section Officer, Judicial Officers Service Record Room, High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

(The officers promoted are also directed to submit their option for pay fixation under rule FR -22 of the fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per Rules)

(-) For Officers promoted only.

By order of the High Court,


Registrar General